

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
ORDINARY ORIGINAL CIVIL JURISDICTION
COMPANY PETITION NO. 84 OF 2007
(B.I.F.R. Case No. 51 of 1990)

In the matter of Sections 439 of the
Companies Act, 1956:
And

In the matter of M/s. Fabina Textiles Pvt.
Ltd., a Company Registered under
Companies Act, 1956 having its Registered
Office Balrajeshwar Road, Mulund,
Mumbai :- 400 080.

....Respondents

Board of Industrial and Financial Reconstruction,
Jawahar Vyapar Bhawan, 1, Tolstoy Marg,
New Delhi :- 110 001

.... Petitioners

NOTIFICATION TO OFFICIAL LIQUIDATOR ORDER APPOINTING
HIM AS A LIQUIDATOR

To,
The Official Liquidator,
High Court,
Bombay

Order pronounced on **16th July 2009** by the Hon'ble Company Judge **Shri**
A. M. KHANWILKAR for the appointment of the Official Liquidator as a Liquidator
of the undermentioned Company:

- : 2 : -

NAME OF THE COMPANY : M/s. Fabina Textiles Pvt. Ltd.

REGISTERED OFFICE AT : Balrajeshwar Road, Mulund,
Mumbai :- 400 080.

PETITIONER'S ADVOCATE :

DATE OF THE PRESENTATION
OF THE PETITION : 17th February, 2007.

Copies of the Petition and Affidavit-in-support thereof have already been forwarded to you alongwith the Notification dated 6th March 2007 of your appointment as Provisional Liquidator and the copy of the order dated 25th January 2007. Hence only copy of Minutes of the Order dated 16th July 2009 is enclosed herewith.

Dated this 3rd day of August, 2009

[Signature]
For Registrar (O.S.)
Prothonotary and Senior Master

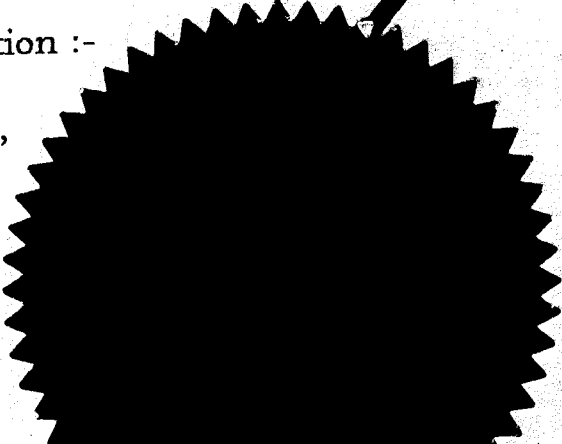
[Signature]
20/8/09
SEALER

Dated this 3rd day of August, 2009

NOTE :- It will be the duty of the persons as are liable to make out or to concur in making out a statement of affairs under Section 454 to attend on the Official Liquidator at such time and place as he may appoint and to give him all information he may require.

Copy forwarded for information :-

To,
The Registrar of Companies,
Everest Bldg, 100
Marin Drive
Mumbai:- 400 002.



**IN THE HIGH COURT OF JUDICATURE AT
BOMBAY**

ORDINARY ORIGINAL CIVIL JURISDICTION

COMPANY PETITION NO. 84 OF 2007

B .I.F.R.

. . . Petitioners

Versus

M/s. Fabina Textiles Pvt. Ltd.

. . . Respondents

NOTIFICATION

Dated This 3rd day of August, 2009

**COMPANY REGISTRAR,
ORIGINAL SIDE HIGH COURT,
BOMBAY**